NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

PRINCIPAL BENCH

COMPANY APPEAL (AT) (Insolvency)No.606/2020

In the matter of:

Sepco Electric Power Construction Corporation Appellant

Vs

Sumit Binani & Ors Respondent

Present:

Mr. Ranjit Prakash, Mr Anshuman Pande, Mr Vishalakshi Singh, Advocates for appellant.

Mr Bishwajit Dubey, Ms Srideepa Bhattacharyya, Ms Sanskriti Sidana, Advocates for R3.

Mr. Misha, Mr. Vaijayant Paliwal, Ms Charu Bansal, Advocates for R1 and R2.

Mr Arun Kathpalia, Sr. Advocate for R2.

ORDER
(Virtual Mode)

18.02.2021- Learned counsel for the appellant submits that senior counsel, Mr. Ramji Srinivasan is not available, therefore, the case may be adjourned.

Considering the request, the case is adjourned. Let the matter be fixed for hearing on **9th March, 2021.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

Bm/kam